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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P. NO.296/2002 IN
O.A.NO.2283/2001

Friday, this the 26th day of July, 2002

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Narendra Kumar
S/o Shri Satya Singh
R/O Village Ghatayan North
District Muzaffar Nagar, UP

...Applicant

(By Advocate: Shri Shesh Dutt Sharma)

Versus

Shri P.C.Joshi
Senior Superintendent of Post Offices
Muzaffar Nagar, UP

..Respondent

O R D E R (ORAL)

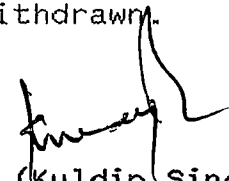
Shri Kuldip Singh:

Shri Shesh Dutt Sharma, learned counsel seeks permission to withdraw the Contempt Petition. He is allowed to do so.

Accordingly, CP is dismissed as withdrawn.



(S.A.T. Rizvi)
Member (A)



(Kuldip Singh)
Member (J)

/sunil/